

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM**

|                                  |                                        |
|----------------------------------|----------------------------------------|
| TRANSFER PETITION NO.            |                                        |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 312/9/HDB/2017              |
| NAME OF THE COMPANY              | Aliens Developers Pvt. Ltd             |
| NAME OF THE PETITIONER(S)        | Surgyan Modi & Another                 |
| NAME OF THE RESPONDENT(S)        | Aliens Developers Pvt. Ltd (02) Others |
| UNDER SECTION                    | Sec 9 of IBC                           |

**Counsel for Petitioner(s):**

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| Name of the Counsel(s) | Designation    | E-mail & Telephone No. | Signature |
|------------------------|----------------|------------------------|-----------|
| Shri K. R. Kumar       | Senior Counsel |                        |           |
| Shri V. Appa Rao       | Counsel        | 8466209054             |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s)    | Designation | E-mail & Telephone No. | Signature |
|---------------------------|-------------|------------------------|-----------|
| Shri P. Raja Sripathi Rao | Counsel     | 9948221662             |           |
|                           |             |                        |           |

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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